

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE & BANKING  
(REVENUE WING)

NEW DELHI, the 30th April, 1977.

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NOTIFICATION  
(INCOME-TAX)

NO.1751 (F.NO.203/104/76-ITA.II): It is hereby notified for general information that the University mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

1. The funds collected by the South Gujarat University, Surat, under this exemption will be utilised exclusively for promotion of research in Social Sciences.
2. That the University shall maintain separate accounts of the funds collected by them under the exemption.
3. That the South Gujarat University, Surat, shall an Annual report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

THE SOUTH GUJARAT UNIVERSITY, SURAT.

This notification takes effect from 1st April, 1977.

Sd/-

(J.P. SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

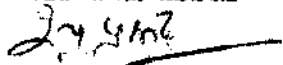
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11P.A.Hostel, Indraprastha Estate, New Delhi, with reference to his letter No.6-16/76-A dated 11th April, 77.
5. The Registrar, South Gujarat University, P.B.NO.49, Surat, with reference to his letter No.Accts/12474 dated 16th September, 1976.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P. SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

  
(S.C. SHARMA)

HEAD OFFICER,  
DIRECTORATE OF INSPECTION (R.S.&P).

NO.CC/ITA.II/1695/450/RSP/77.

\* SHARMA \*  
12/5/77.

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AUTHORISED FOR ISSUE

*Jy. G. M. C.*

(S.C. JINDAL)

SENIOR OFFICER  
DIRECTORATE OF INSPECTION (RS&P).

NO.CC/ITA.II/1695/450/RSP/77.

\* SHARMA \*  
12/5/77.